

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 26-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 202/2015 (SUMMONS) IA/1/2015		Shamamma Vs Nanjappa	VASANTHKUMAR
2	O.S. 1498/2017 (SUMMONS) IA/1/2017		Shivanna G M Vs Krishna Reddy	Arun Sambrani
3	O.S. 85/2018 (SUMMONS) IA/1/2018		Manjesh T Vs Kempamma	SC Vijayakumar
NOTICE ON IA				
4	O.S. 654/2012 (SUMMONS)		ANJINAPPA @ ANJINEYAREDDY Vs DODDAYELLAPPA	N.GANESH
5	Misc 18/2014 (ARGUMENTS.)		Soman Baby Vs Sebastain M T	Nikhil K
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	R.A. 59/2018 (SUMMONS) IA/1/2018		Lalithamma D Vs Venkatagiri	B S Gurudath
7	O.S. 1654/2018 (SUMMONS) IA/1/2018		MUNINARAYANAPPA Vs PATALAPPA	JAGANNATH
PAPER PUBLICATION				
8	EX 24/2019 (SUMMONS) IA/1/2019		Ramachandra Vs Reena Corera	T Prakash
9	O.S. 985/2018 (ARGUMENTS.) IA/1/2018		Savithri C S Bhat Vs Krishnamurthy C N	N Shankara Narayana Bhat
ARGUMENTS BY ADV. DEFTS.				
10	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
<u>3:00 P.M - 4:00 P.M</u>				
HEARING ON IA				
11	REV 1/2018 (SUMMONS)		Bytarayappa B Vs Nagaraj K	S Nagesh

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12	R.A. 5/2019 (SUMMONS) IA/1/2019		GANGAMMA Vs Siddaramaiah	T C S
PLNTF EVIDENCE				
13	O.S. 258/2010 (EVIDENCE.) IA/1/2010		SHAILA.M.SITARAM Vs MS.CITY BANK HOME LOAN	PR and PR ASSOCIATES
14	O.S. 1154/2012 (EVIDENCE.)		Narayana Vs Ramanjinappa.V	V.P. SHANMUGAM
15	O.S. 640/2013 (EVIDENCE.) IA/1/2013		Munirathnamma Vs Narayanamma	C.Ravikumar
Cases listed below are adjourned due to Covid 19				
16	O.S. 93/2014 (EVIDENCE.) IA/1/2014	15-10-2020	Hemavathi Vs Ramakka	M Nagaraj
CROSS EXAMINATION OF PW				
17	O.S. 1515/2011 (EVIDENCE.)	15-10-2020	ANANTHARAM.S.G Vs SHANTHAIAH.K.R.	B.N. ANANTHA NARAYANA H.K.
18	O.S. 362/2015 (EVIDENCE.) IA/1/2015	15-10-2020	Manjunath N Vs Venkataraju	
DEFN EVIDENCE				
19	O.S. 75/2010 (EVIDENCE.) IA/1/2010	15-10-2020	PRAMEELA Vs KARAGAMMA	H.MAREG OWDA
FURTHER EVIDENCE FOR PLNTF				
20	O.S. 1569/2013 (EVIDENCE.)	15-10-2020	Pradeep Kumar Vs Shailendra Mehra	S Chennaraya Reddy
PLNTF EVIDENCE				
21	O.S. 1661/2017 (EVIDENCE.) IA/1/2017	16-10-2020	Manjunath Vs Pramila	Vishwanath N.
22	O.S. 22/2018 (EVIDENCE.) IA/1/2018	16-10-2020	Narayanaswamy L N Vs Munigentappa	V K M
23	O.S. 1432/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	16-10-2020	Shivapradeep Vs Sheelavathi T M	K Ajay Kumar

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24	O.S. 848/2019 (EVIDENCE.) IA/1/2019	16-10-2020	Venkatesh V Vs Narayanaswamy C	A C S
FUTHER CHIEF OF pw				
25	O.S. 923/2015 (EVIDENCE.) IA/1/2015	16-10-2020	Chandrakanthamma Vs City Municipal Council	Mylaraiah Ass.
26	O.S. 1643/2017 (EVIDENCE.) IA/1/2017	16-10-2020	Narayanamma Vs Muneyaiah	Jamuna T.B.
AWAIT RECORDS				
27	O.S. 1832/2018 (SUMMONS) IA/1/2018	02-12-2020	Nanjamma Vs Nanjundappa	Y V R
AWAIT SUMMON/NOTICE				
28	Misc 18/2018 (SUMMONS) IA/1/2018	02-12-2020	Ramakrishna Vs Subramani	Loksha C
29	O.S. 256/2018 (SUMMONS) IA/1/2018	02-12-2020	Srinivasa Vs Venkataswamy	H M Mohan
30	O.S. 1767/2018 (SUMMONS) IA/1/2018	02-12-2020	Murgesh G V Vs Veerabadrappa	K P Chandrashekar
31	O.S. 1879/2018 (SUMMONS) IA/1/2018	02-12-2020	Lakshamma Vs Akkayamma	HARSHA R.
OBECTION				
32	O.S. 426/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	02-12-2020	Lokesh C Vs Ramanjinappa	Harisha M V
SUMMONS				
33	O.S. 1271/2017 (SUMMONS) IA/1/2017	02-12-2020	Guttappa Vs Sakamma	Hindu Mitakshari Law
34	EX 39/2018 (SUMMONS)	02-12-2020	Jagadish Narayan Vs Shivanand L	R S
35	O.S. 876/2018 (SUMMONS) IA/1/2018 IA/2/2018	02-12-2020	Sreenappa dead by Lrs PDMAVATHI Vs Gopi M L	Y N Sathyanarayan

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36	O.S. 289/2020 (SUMMONS) IA/1/2020	02-12-2020	ARJUN V Vs VISHWANATHA REDDY	ANAND V
37	O.S. 294/2020 (SUMMONS)	02-12-2020	HARSHITHA Vs RAVI P	RAVI J S
38	O.S. 658/2020 (SUMMONS) IA/1/2020	02-12-2020	MUNIRAJU N Vs RAJAPPA	MERAVE GOWDA
OBECTION				
39	O.S. 780/2018 (SUMMONS) IA/1/2018	04-12-2020	Karthik Vs Shankar M	Sridhara T
40	O.S. 807/2018 (SUMMONS) IA/1/2018 IA/2/2018	04-12-2020	Shivarudrapa K Vs Parvathamma	C prakash
41	M.C. 237/2019 (SUMMONS)	04-12-2020	Kiran Rao Vs Mamatha Bai	Ramakanth Rao
42	O.S. 262/2020 (SUMMONS) IA/1/2020 IA/2/2020	04-12-2020	KANTHA Vs SADASHIVA REDDY T K ALIAS MUNICHOWDA REDDY	ANANDA V
PAPER PUBLICATION				
43	O.S. 583/2019 (SUMMONS) IA/1/2019	04-12-2020	Komala Kiran Vs Jayamma	A P L
SS TO DEFT. BY RPAD				
44	O.S. 1586/2017 (SUMMONS) IA/1/2017	04-12-2020	Venkataramanappa Vs Munishamappa	Manjunath Reddy T.
45	O.S. 815/2018 (SUMMONS) IA/1/2018 IA/2/2018	04-12-2020	Narendra Babu Vs Sunitha	C N S
46	O.S. 1600/2018 (SUMMONS) IA/1/2018	04-12-2020	Ahalyamma Rep by SPA holder Vs Narayana Reddy	R Shobha
47	O.S. 1759/2018 (SUMMONS) IA/1/2018 IA/2/2018	04-12-2020	Padmamma Vs Rukamma	K V S

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48	O.S. 1112/2019 (SUMMONS) IA/1/2019	05-12-2020	Munirathnamma Vs Munimaramma	G S Shivakumar
STEPS				
49	O.S. 1662/2014 (SUMMONS) IA/1/2014	05-12-2020	Shakunthamma Vs Gowramma	N S M
50	O.S. 1562/2018 (SUMMONS) IA/1/2018	05-12-2020	Therasa Vs Benarda	L Subramani
51	Misc 2/2019 (SUMMONS) IA/1/2019	05-12-2020	PADMAVATHI M Vs SUDHA K S	RAVI SHANKAR G S
52	O.S. 130/2019 (SUMMONS) IA/1/2019	05-12-2020	Sunandamma Vs Sakamma	Ramanji C
SUMMONS				
53	O.S. 866/2018 (SUMMONS) IA/1/2018	05-12-2020	Indiramma Vs Gali Narasappa	Umesha N
54	O.S. 1287/2018 (SUMMONS) IA/1/2018	05-12-2020	Harish Vs Krishnappa	Mohan Kumar K
55	O.S. 1727/2018 (SUMMONS)	05-12-2020	Ramaiah Vs Suresh T	A V R
56	O.S. 231/2019 (SUMMONS) IA/1/2019 IA/2/2019	05-12-2020	Venkataramanappa Vs Kenchappa	Murthy A
57	O.S. 301/2019 (SUMMONS) IA/1/2019	05-12-2020	Kishorkumar V Vs Shivaprakash K T	M L Gowda
58	O.S. 629/2019 (SUMMONS) IA/1/2019	05-12-2020	Lalithamma Vs Krishna Reddy A	P Venkata Shiva Reddy
59	O.S. 1231/2019 (SUMMONS) IA/1/2019	05-12-2020	Narasimha Swamy H V Vs Jisha Roby	Ravishankar M Swamy
60	O.S. 1295/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	05-12-2020	Dharamaraj Y Vs Vasudev A	V Shiva Kumar
WRITTEN STATEMENT				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 1775/2018 (SUMMONS)	05-12-2020	Susheelamma Vs Nagaraju Reddy	C S S

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1296/2018 (HEARING) IA/1/2018		M/s Virginia Developers Pvt. Ltd. Rep. by Manager Legal and Authorised Signatory Prakash Kumar M G Vs M/s Varun Adventures Private Ltd.	G R A
2	O.S. 1809/2018 (HEARING) IA/1/2018		SUDHAKAR REDDY Vs NANJAMMA	VIJAYA KUMAR R
3	O.S. 156/2019 (HEARING) IA/1/2019		Nanjamma Vs Annayyappa	V Mahesh
4	O.S. 337/2019 (HEARING) IA/1/2019 IA/2/2019		Sharif Bi Vs Sharif Unnisa	K S Nataraj
5	O.S. 1520/2019 (HEARING) IA/1/2019 IA/2/2019		SHANTHA BAI Vs RAJASHEKAR M	S G S
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 335/2020 (HEARING) IA/1/2020		Jayappa Vs Paravathamma	K V Venkatesh
7	O.S. 681/2020 (HEARING) IA/1/2020		NARASIMHA MURTHY K Vs NAGARAJ M	VENKATESH PRASAD K
LOK ADALATH				
8	O.S. 1700/2015 (A.D.R) IA/1/2015		Venkataramaiah C Vs Chikkanna B	
9	O.S. 1913/2015 (A.D.R) IA/1/2015		Krishna Murthy V Vs Ganesh A T	
10	O.S. 606/2018 (A.D.R) IA/1/2018 IA/2/2018		Siddapa Vs Abdul Subhan	V Naga Reddy
11	O.S. 2140/2014 (ISSUES.) IA/1/2014		BCK Delphi Estates LLP Vs Krishna Murthy N R	Manmohan P N
12	O.S. 66/2015 (ISSUES.) IA/1/2015		Revamma Vs Basamma	M.G SIDDALINGAIAH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 538/2015 (ISSUES.) IA/1/2015 IA/2/2015		Parvathamma Vs Gundeboyina Ramanaiah alias Penchalaiah	H.T. JAGANATHA
14	O.S. 1745/2015 (ISSUES.) IA/1/2015 IA/2/2015		Gangamma Vs Munivenkatappa	Venkatesh M
15	O.S. 1849/2015 (ISSUES.) IA/1/2015		Kanthalakshmi A R Vs Nagappa	BOPAIAH
16	O.S. 1567/2017 (ISSUES.) IA/1/2017		Aravind Bhat H B Vs Appayanna D G	V.B.Shivakumar

3:00 P.M - 4:00 P.M

LOK ADALATH

17	O.S. 312/2019 (A.D.R) IA/1/2019		Vasantha Kumari Vs Elizabeth L	M Isaiah
18	O.S. 1696/2014 (ISSUES.) IA/1/2014		Venkatesh Vs Sunitha	Anantharama C
19	O.S. 530/2020 (APPEARANCE OF PARTY) IA/1/2020		Tata Sivaprasad Vs Ramesh	K.V.CHANDRAREDDY

Cases listed below are adjourned due to Covid 19

20	O.S. 1643/2015 (SUMMONS) IA/1/2015	14-09-2020	Mariyappa Vs Yellamma	Ashok Kumar
21	O.S. 708/2020 (SUMMONS) IA/1/2020	14-09-2020	KANTHAMMA Vs VENUGOPAL A	A.G. BALLOLLI
22	O.S. 826/2015 (EVIDENCE.) IA/1/2015	14-09-2020	Thulasamma Vs Krishna Murthy G	SOMASHEKARAI AH
23	O.S. 562/2017 (EVIDENCE.)	14-09-2020	Shakirunnisa Vs Gulab Jan	BOJARAJ

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

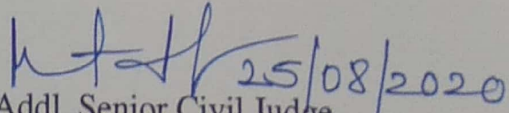
Cases Listed on 26-08-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1081/2007	Hearing
02	O.S. 465/2014	Arguments
03	O.S. 1500/2015	Hearing
04	Misc. 6/2017	Arguments
05	O.S. 771/2020	Hearing
06	O.S. 785/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case NO.	Stage
01	O.S. 712/2009	Hearing
02	O.S. 715/2009	Hearing
03	O.S. 716/2009	Hearing
04	O.S. 717/2009	Hearing
05	O.S. 718/2009	Hearing
06	O.S. 719/2009	Hearing
07	O.S. 720/2009	Hearing
08	O.S. 721/2009	Hearing
09	O.S. 748/2020	Orders
10	O.S. 762/2020	Orders
11	O.S. 771/2020	Orders


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.